

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA UNSTARRED QUESTION NO. 671
TO BE ANSWERED ON 04.02.2021**

EDUCATIONAL EMPOWERMENT OF MUSLIM GIRLS

671. DR. G. RANJITH REDDY:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of schemes being implemented for educational empowerment of Muslim girls;
- (b) the status of implementation of each of the above scheme in Telangana during each of the last three years and the current year, year and district-wise;
- (c) the details of physical targets set and achieved during the above period with a particular reference to Telangana;
- (d) whether hostels for Muslim girls are also being proposed by the Government; and
- (e) if so, the details thereof with a particular reference to Telangana?

ANSWER

MINISTER OF MINORITY AFFAIRS

(SHRI MUKHTAR ABBAS NAQVI)

(a) : The Ministry of Minority Affairs is implementing following schemes for the educational empowerment of students/beneficiaries including girls belonging to six notified minority communities i.e. Muslim, Christian, Sikh, Buddhist, Jain, Zoroastrian (Parsi) in all States across the country including Telangana:

(i) **Pre-matric Scholarship Scheme-** The scholarship is provided to minority students studying in class I to X in Government/ recognized Private schools. To be eligible, students should not have annual parental/guardian's income more than Rs.1.00 lakh and he/she should have secured minimum 50% marks in previous class. Minimum 30% scholarships are earmarked for girls.

(ii) **Post-matric Scholarship Scheme-** The scholarship is provided to minority students studying in Class XI to Ph.D level in Government/ recognized Private schools/Colleges/Institutes. To be eligible, students should not have annual parental/guardian's income more than Rs.2.00 lakh

and he/she should have secured minimum 50% marks in previous class. Minimum 30% scholarships are earmarked for girls.

(iii) **Merit-cum-Mean based Scholarship Scheme** - The scholarship is awarded for pursuing professional and technical courses at under-graduate and post-graduate levels, in institutions recognized by the appropriate authority. 85 institutes for professional and technical courses have been listed in the scheme; for which full course fee is reimbursed. To be eligible, students should not have annual parental/guardian's income more than Rs.2.50 lakh and he/she should have secured minimum 50% marks in previous class. Minimum 30% scholarships are earmarked for girls.

(iv) **Maulana Azad National Fellowship (MANF) Scheme-** The Fellowships are awarded to research students pursuing regular and full time M. Phil and Ph.D courses. The Scheme covers all Universities/Institutions recognized by the University Grants Commission (UGC) under section 2(f) and section 3 of the UGC Act and is implemented through UGC. To be eligible, students should not have annual parental/guardian's income more than Rs.6.00 lakh. Under the scheme, 30% fellowships are earmarked for girl students.

(v) **Padho Pardesh** - Scheme of Interest Subsidy on educational loans for overseas studies- Under the scheme, the interest subsidy is awarded to students on the interest payable for the period of moratorium for the Education Loans taken for overseas studies to pursue approved courses of studies abroad at Masters, M.Phil or Ph.D levels. The scheme is implemented through the Canara Bank. To be eligible, students should not have annual parental/guardian's income more than Rs.6.00 lakh. 35% scholarships are earmarked for girls.

(vi) **Begum Hazrat Mahal National Scholarship-** Maulana Azad Education Foundation (MAEF) under M/o Minority Affairs also implements Begum Hazrat Mahal National Scholarship scheme for meritorious minority girls studying in classes 9th to 12th.

(b) & (c): The details of physical targets and achievement under the above mentioned scheme in the state of Telangana during the last three years are given in **Annexure-I**. District-wise achievement under Begum Hazrat Mahal National Scholarship scheme is given at **Annexure-II**. However, district-wise data is not collated for the other schemes.

(d) & (e): The Ministry has implemented Pradhan Mantri Jan Vikas Karyakram (PMJVK) in 1300 identified Minority Concentration Areas (MCAs) of the country with the objective of developing socio-economic assets and basic amenities for improving quality of life of the people living in these areas. Priority Sectors under the scheme are education, health, skill development and women centric projects. The projects approved are community assets and the facilities created are available to the entire population living in the catchment area including Muslim Girls. Under PMJVK, projects are submitted by the State as per their felt need and infrastructure requirement in the identified MCA. The programme being demand driven, no physical target are set.

During the last three years and current year, projects of Rs. 6514.25 crore having central share of Rs. 4630.94 crore under PMJVK, have been approved in education sector. The projects include 133- Residential Schools, 22 - Degree Colleges, 298- Student Hostels, 6 - Navodayas Vidyalayas, 9251 - Additional Classrooms (ACR), 350- ACR blocks, 674 - Sanitation Projects in Schools, 8323- Smart Classes and Teaching Aids, etc.

The above includes education projects approved in the State of Telangana also, which are 8 hostels (04 for girls and 04 for boys), 47 Residential Schools (26 for girls and 21 for boys) and 4 School Buildings (02 for girls and 02 for boys). The total cost of these projects in Telangana are Rs.976.20 crores having central share of Rs.585.72 crores.

Details of the projects approved under the programme are available at <http://minorityaffairs.gov.in/en/pradhan-mantri-jan-vikas-karyakram-pmjvk-0>.

Annexure-I

**Annexure referred in reply to Parts (b) & (c) of Lok Sabha Unstarred
Question No. 671 for answer on 04.02.2021**

**Details of physical targets and achievement under the Educational Empowerment
schemes in the state of Telangana during the last three and current year.**

S.No	Scheme Name	2017-18		2018-19		2019-20**		2020-21**	
		Physical target	Achievement	Physical target	Achievement	Physical target	Achievement	Physical target	Achievement
1.	Pre-Matric	66788	176726	62978	169146	62978	171908	62978	The scholarships are yet to be awarded
2.	Post-Matric	11131	16275	10496	15597	10496	17393	10496	The scholarships are yet to be awarded
3.	Merit-cum-Means	1336	2913	1260	2854	1260	3311	1260	The scholarships are yet to be awarded
4.	MANF	15	13*	No State-wise allocation	20*	No State-wise allocation	9*	No State-wise allocation	The Fellowship are yet to be awarded
5.	Padho Pardesh	8	57	8	79	8	72	8	37
6	Begam Hazrat Mahal Scholarship	2662	5696	3656	6146	5484	9043	4560	The scholarships are yet to be awarded

* Fresh Fellowships, besides Renewal fellowships.

** Data provisional.

Annexure-II**Annexure referred in reply to Parts (b) & (c) of Lok Sabha Unstarred
Question No. 671 for answer on 04.02.2021**

The District-wise summary of scholarships sanctioned in Telangana during the last three years under Begum Hazrat Mahal Scholarship Scheme .

S.No.	District Name	No. of scholarships sanctioned
1	Adilabad	994
2	Asifabad	2
3	Bhadradi	30
4	Bhuvanagiri	8
5	Hyderabad	7615
6	Jagtial	410
7	Jangaon	31
8	Jayashankar	2
9	Jogulamba Gadwal	11
10	Kamareddy	179
11	Karimnagar	1696
12	Khammam	284
13	Kothagudem	1
14	Komaram Bheem	82
15	Mahabubabad	4
16	Mahabubnagar	1253
17	Mancherial	23
18	Medak	390
19	Medchal	146
20	Nagarkurnool	23
21	Nalgonda	273
22	Nirmal	714
23	Nizamabad	4492
24	Peddapalli	91
25	Rajanna Sircilla	3
26	Rangareddy	734
27	Sangareddy	401
28	Siddipet	72
29	Suryapet	23
30	Vikarabad	123
31	Wanaparthi	11
32	Warangal	723
33	Yadadri	41
	Total	20885